

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 49 of 2016

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Neyveli Lignite Corporation Ltd.
Versus**

.... Appellant(s)

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant (s) : Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran**

ORDER

Issue notice to the Respondents returnable on 06.04.2016. Dasti in addition is permitted.

List the matter on **06.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**